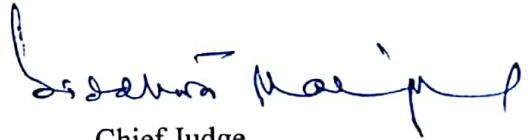


OFFICE OF THE CHIEF JUDGE
CITY SESSIONS DIVISION, CALCUTTA

NOTICE

In view of call given by different trade unions and others for a 48 hours' "Bharat Bandh" w.e.f. 8th January, 2019 to 9th January, 2019, it has been decided that those candidates who will not be able to appear before the Interview Board on 8th January, 2019 and 9th January, 2019 for the purpose of Interview / Personality Test for the posts of Peon/Process Server/Farash/Night Guard/Warrant Bailiff (Group-D), except of Sweeper, in terms of **Recruitment Notification No. 2674-S (Rectt) dated 29.05.2018** are requested to appear before the office of the Chief Judge, City Sessions Court, Calcutta on 11th January, 2019 at 12:00 noon positively alongwith his/her original Call Letter of Interview/Personality Test and all with all the original testimonials / documents, which he / she relied at the time of filing application as per the Recruitment Notification No. 2674-S (Rectt) dated Calcutta, the 29th May, 2018, failing which their candidature will stand cancelled and no further opportunity shall be given.



Chief Judge
City Sessions Court, Calcutta
-cum-
Chairman, District Recruitment Committee
City Sessions Division, Calcutta.

Dated: 07.01.2019



Chief Judge-Cum-Chairman
District Recruitment Committee
City Sessions Division
Calcutta